

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 23.06.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App.(AT) (CH) (Ins)No. 128/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	
<b>2.</b>	Comp App.(AT) (CH) (Ins)No. 129/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	
<b>3.</b>	Comp App.(AT) (CH) (Ins)No. 130/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	
<b>4.</b>	Comp App.(AT) (CH) (Ins)No. 131/2021	Asset Reconstruction Company India Limited V. Nagaraj IRP	Abitha Banu	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>5.</b>	Comp App.(AT) (CH) (Ins)No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2
<b>6.</b>	Comp App.(AT) (CH) (Ins)No. 90/2021	Dr. Vijay Radhakrishnan Vs CS Bijoy P Pulipara RP of PVS Memorial Hospital Pvt Limited	Ananth Merathia Sankar P Panicker	
<b>7.</b>	Comp App.(AT) (CH) (Ins)No. 93/2021	Sri Indra Power Energies Limited Vs Gonugunta Murali RP of Sri Indra Power Energies Limited	K. Gowtham Kumar Sricharan Rangarajan Athiban Vijay	Deepika Murali R2

<b>8.</b>	Comp App.(AT) (CH) (Ins)No. 125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
<b>9.</b>	Comp App (AT)(CH) No. 16/2021	E To E Transportation Infrastructure Private Limited V Zephyr Peacock India & another	Kanti Mohan Rustagi Antony R Julian	

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**(Consultant)**  
**Dy.Registrar**

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